NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/251/ (IB)/2017

NAME OF THE PETITIONER(S)

: AXIS BANK LTD

NAME OF THE RESPONDENT(S)

: ORIGIN FOODS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

The Counsel for the Corporate Debtor has mentioned the matter pertaining to TCP/251(IB)/CB/2017 titled Axis Bank Vs. Origin Foods Ltd. submitted orally that the matter was supposed to be listed today but that does not find mention in the cause list. Therefore, the Registry is directed to post this matter on 16.06.2017 provided the same was to be listed today. Put up on 16.06.2017 at 02.30 P.M.

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(S. VIJAYARAGHAVAN) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)

PAM